

Moolchand Tyagi

Registrar General,
High Court of Gujarat,
Sola, Ahmedabad,
Gujarat. Pln-380060.



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TOP PRIORITY

By e-mail

No.HC/CONF/URGENT/1/2024

February 26, 2024

To,

The Registrar General
High Court of Delhi.

Subject: All India Conference of District Court Judges scheduled to be held at Dhordo, Kachchh, Gujarat on 2nd and 3rd March, 2024.

Sir,

With reference to above, please note that till date, the High Court of Gujarat has not received the list of Judicial Officers nominated for the Conference of Judicial Officers scheduled to be held on 2nd and 3rd of March, 2024 at Dhordo, Kachchh, Gujarat.

All other High Courts have forwarded the list of nominated judicial officers, but your good office has not forwarded the list of nominated judicial officers so far.

Since the High Court registry is required to make the necessary arrangements of lodging, boarding etc. for the participants, it is requested to forward the list of participants so nominated by your High Court to the High Court of Gujarat latest by 2:00 P.M. on 27.02.2024.

The names of nominated judicial officers and their travel details be shared with Shri Prakash Talreja, Additional Registrar (Protocol), High Court of Gujarat, on email address: ghcproto@gmail.com as well as the e-mail id i.e., rg-hc-guj@nic.in.

Kindly treat the matter as most urgent.

Thanking you,

Yours truly,


(Moolchand Tyagi)
Registrar General



Dr Justice D Y Chandrachud
Chief Justice of India

21 February 2024

Hon'ble Mr Justice Manmohan
Acting Chief Justice
High Court of Delhi

Dear Brother Manmohan,

The Supreme Court of India entered the seventy-fifth year of its establishment on 28 January 2024. Among the events to mark the diamond jubilee, the Supreme Court is organizing a Conference of judicial officers from across the country on 2 and 3 March 2024 in Kachchh, Gujarat.

The Conference aims to serve as a platform for judicial officers to exchange ideas, share best practices and address common challenges they face while administering justice. This will help empower judicial officers to effectively communicate with citizens and raise awareness about the role of the judiciary in upholding the rule of law and protecting citizens' rights. Fostering stronger connections between the judiciary and citizens can contribute to a more transparent judicial system, thereby enhancing confidence in the legal process. The format and agenda for the Conference are attached.

I request you to nominate 9 judicial officers of the cadre of District Judge and Chief Judicial Magistrate/ Senior Civil Judge from Delhi judiciary to physically attend and participate in the Conference. All other judicial officers may join the Conference virtually.

Detailed information about the logistical arrangements, which are being facilitated by the High Court of Gujarat is attached.

With warm regards

Yours sincerely

D. Y. Chandrachud

Dhananjaya Y Chandrachud

Encl: As above.

SUPREME COURT OF INDIA
CONFERENCE OF JUDICIAL OFFICERS

KACHCHH, GUJARAT

2-3 MARCH 2024

<u>2 MARCH 2024</u>	
<u>Inaugural Session</u> (10:00 -10:45 A.M)	
10:00 -10:05 A.M	Welcome address by Ms. Justice Sunita Agarwal Chief Justice, High Court of Gujarat
10:05 -10:15 A.M	Address by Shri Justice Surya Kant Judge, Supreme Court of India
10:15 - 10:25 A.M	Address by Shri Justice Sanjiv Khanna Judge, Supreme Court of India
10:25 - 10:45 A.M	Address by Dr Justice Dhananjaya Y Chandrachud Chief Justice of India
<u>Interactive session</u> (10:45 A.M - 11:30 A.M) Dr Justice Dhananjaya Y Chandrachud - Chief Justice of India Shri Justice Sanjiv Khanna Shri Justice Surya Kant Ms. Justice Bela M. Trivedi Ms. Justice Sunita Agarwal	
<u>Tea Break</u> (11:30 A.M - 12:00 Noon)	
<u>Session I</u> (12:00 Noon - 01:00 P.M) Dr Justice Dhananjaya Y Chandrachud - Chief Justice of India Shri Justice Sanjiv Khanna Shri Justice Surya Kant Ms. Justice Bela M. Trivedi Ms. Justice Sunita Agarwal	
<u>Role of the district judiciary as the first responder of the judicial domain</u> <ul style="list-style-type: none">• Institutional commitments to litigants and citizens• The adjournment culture• Effective measures to address pendency• Protection of personal liberty – role of district judiciary• Accessibility initiatives• Combating gender stereotypes	

Lunch

(01:00 P.M - 02:00 P.M)

Session I- to continue

(02:00 P.M - 03:15 P.M)

Session II

(03:15 P.M - 04:30 P.M)

Dr Justice Dhananjaya Y Chandrachud - Chief Justice of India
Shri Justice Sanjiv Khanna
Shri Justice Surya Kant
Ms. Justice Bela M. Trivedi
Ms. Justice Sunita Agarwal

Infrastructure and resources - improving the work culture

- Strengthening of infrastructure and human resources - model court infrastructure, residential quarters, litigant-citizen centric facilities including accessible environment and support staff
- Training, sensitization, inculcating leadership qualities
- Uniformity in transfer, roster and promotional policies

Tea

3 MARCH 2024

Session III

(09:00 A.M - 10:15 A.M)

Dr Justice Dhananjaya Y Chandrachud - Chief Justice of India
Shri Justice Sanjiv Khanna
Shri Justice Surya Kant
Ms. Justice Bela M. Trivedi
Ms. Justice Sunita Agarwal

Use of Technology in Judicial Processes

- Leveraging technology for efficient and transparent judicial services
- How to use ICT Tools for case management and decision making process
- e-Courts project: challenges and opportunities for district judges
- Technology enabled reforms in the Indian judiciary: best practices and lessons learned
- Enhancing judicial productivity and quality with technology
 - Effective use of e-initiatives - e-filing/ NSTEP/ Digitization/ ICJS.
 - Presentation on e-initiatives.

Summing up session

(10:15 A.M - 10:45 A.M)

Detailed information qua logistical arrangements, for the Conference of Judicial Officers to be held from 2nd - 3rd March, 2024 at Kachchh, Gujarat

29.02.2024
(Thursday)

- ❖ Arrival of Judicial Officers at Ahmedabad*

Stay at State Judicial Academy, Ahmedabad

01.03.2024
(Friday)

0730 hrs

- ❖ Leave Ahmedabad for Kachchh by Volvo Buses arranged by the High Court of Gujarat

Lunch on the way

1600 hrs

- ❖ Arrive Kachchh

Stay at Kachchh

02.03.2024
(Saturday)

- ❖ Attend Conference at Kachchh from 10 A.M to 4.30 P.M

03.03.2024
(Sunday)

- ❖ Attend Conference from 9 A.M to 10.45 A.M

1130 hrs

- ❖ Leave Kachchh for Ahmedabad

Lunch on the way

2000 hrs

- ❖ Arrive Ahmedabad

Stay at State Judicial Academy, Ahmedabad

04.03.2024
(Monday)

- ❖ Leave for their respective destinations*

The names of the nominated judicial officers and their travel details may be shared with Shri Prakash Talreja, Additional Registrar (Protocol), High Court of Gujarat, on email id ghcproto@gmail.com.

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. /DHC/Gaz/G-3/Misc./2024

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Registrar General,
High Court of Gujarat,
Sola, Ahmedabad, Gujarat-380060.
e-mail: rg-he-gui@njc.in

Sir,

I am directed to refer to your letter No. HC/CONF/URGENT/1/2024 dated 26.02.2024 and enclosing herewith letter dated 21.02.2024 of Hon'ble Dr. Justice Dhannajaya Y Chandrachud, Chief Justice of India and to inform you that the following 09 Judicial officers have been nominated to physically attend and participate in the Conference of Judicial officers scheduled to be held on 02.03.2024 & 03.03.2024 at Kachchhi, Gujarat:-

1. Mr. Rakesh Syal, Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi, (Mobile No. 9717592063).
2. Mr. Vikas Dhull, District Judge (Commercial Court), South-West District, Dwarka Courts, Delhi, (Mobile No. 9910384786).
3. Mr. Sudhanshu Knushik, ASI, New Delhi District, Patiala House Courts, New Delhi, (Mobile No. 9910690116).
4. Ms. Monika Saroha, PO, Labour Court, Rouse Avenue Courts Complex, New Delhi, (Mobile No. 9717196859).
5. Ms. Namrini Aggarwal, Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi, (Mobile No. 9717196853).
6. Mr. Atul Ahlawat, ASJ (SC-POCSO), South-East District, Saket Courts, New Delhi, (Mobile No. 8287414410).
7. Ms. Nabecola Wali, CMM, New Delhi District, Patiala House Courts, New Delhi, (Mobile No. 7042696862).
8. Mr. Abhishek Kumar, ACMM, New Delhi District, Patiala House Courts, New Delhi, (Mobile No. 7042696877).
9. Mr. Harjeet Singh Jaspal, SCJ-cum-RC, Central District, Tis Hazari Courts, Delhi, (Mobile No. 7042696869).

It is further informed that apart from the above mentioned nominated Judicial officers to physically attend the conference, all other Judicial officers have been directed to attend the conference virtually.

Yours Sincerely,

(Surendor Pal)
Deputy Registrar (Gaz.-IB)
for Registrar General

No. 1284 /DHC/Gaz/G-3/Misc./2024

Dated: 27.02.2024

Copy along with copy of letters dated 26.02.2024, 21.02.2024 and email dated 27.02.2024 (received from respective quarter concerned) may be forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial officers and ask them to reach at the G.S.J.A. (Gujarat State Judicial Academy) Campus of his/her own and also to intimate their travel details directly to the Additional Registrar (Protocol), High Court of Gujarat on email [id-rgheproto@gmail.com](mailto:rgheproto@gmail.com) as well as on e-mail id: rg-he-gui@njc.in.

- (i) The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- (ii) The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
- (iii) The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.
- (iv) The Principal District and Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
- (v) The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.

(Ashok Sharma)
Administrative Officer (I), (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 14233 - 14238 Misc./Trng/Gaz./2024

Dated, Delhi the 29 FEB 2024

Copy forwarded along with its enclosures to the following, for information and necessary action:-

- 1) Sh.. Harjeet Singh Jaspal, SCJ-cum-RC, Central District, Tis Hazari Courts, Delhi.
- 2) The Officer-In-Charge, Protocol Branch, Central District, Tis Hazari Court, Delhi.
- 3) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 4) The P.S to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 5) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 6) The Layers for uploading the same.

Encl: As above

(Ravinder Bedi)
Officer In-charge (Judicial Branch)
For Principal District & Sessions Judge (HQs):Delhi